

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 16

CP (IB) No. 163/Chd/Hry/2022

Under Section 59, CA 2013

In the matter of:-

Simmons Bedding & Furniture (India) Pvt. Ltd.

.....Petitioner

Due to paucity of time, the matter could not be taken up, hence adjourned
to 27.10.2023.

Sd/-
Court Officer

September 13, 2023
VN